

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.04.2019 (TUESDAY)

Court III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	P.K. Mittal

For directions

2.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
3.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana

For Hearing

4.	Comp. App. (AT)(Ins) No. 105 of 2019	Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr.	Manisha Choudhary	Rajendra Singhvi-RP
5.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
6.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
7.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. With	B. Ragnath	A. Ajith Kumar (R1-R3)
8.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
9.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
10.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragnath	S. Santanam Swaminadhan

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By Order
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Registrar